GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

STARRED QUESTION NO. *71

ANSWERED ON 21.07.2022

TAWI AND KOSI-MECHI RIVER PROJECTS

†*71 SHRI JUGAL KISHORE SHARMA

SHRIMATI NAVNEET RAVI RANA

Will the Minister of JAL SHAKTI be pleased to state:

(a) the time by which the Tawi and Kosi-Mechi river projects are likely to be started and completed;

(b) whether the Government is taking cognizance of the rivers and nallahs affected by these projects;

(c) if so, the details thereof along with the measures taken for the same;

(d) whether the Government is taking cognizance of the people likely to be affected who would require rehabilitation or to whom compensation is being deferred; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. *71 TO BE ANSWERED IN LOK SABHA ON 21.07.2022 REGARDING "TAWI AND KOSI-MECHI RIVER PROJECTS"

(a) The Kosi-Mechi intra-State link envisages diversion of part of surplus water of river Kosi for extending irrigation in new command areas of Mahananda basin lying in the districts of Bihar by extending existing Eastern Kosi Main Canal up to river Mechi so that the rivers that flow through Bihar could be linked together. The techno-economic clearance and investment clearance of the project has been accorded by Department of Water Resources, River Development and Ganga Rejuvenation. The clearances of Ministry of Environment, Forest and Climate Change (MoEFCC) have also been accorded to the project. Further, High Powered Steering Committee of Government of India has recommended this project for inclusion in the scheme of National Projects. The project is to be implemented by the State Government of Bihar and completion period as per DPR of the project is five years.

The Government of UT of Jammu & Kashmir has taken up project viz. Development of Tawi Riverfront Project which involves construction of embankments with stepped retaining wall and diaphragm wall for a length of 2.7 km on both sides of river. The project has completion period of eighteen months.

(b) & (c) During planning stage itself and while formulation of Detailed Project Report (DPR) of river valley project, cognizance of the rivers, nallahs, water bodies, etc. is taken into consideration and provision for cross drainage structures such as siphons, aqueducts, river over bridge is accordingly made in the project. This aspect has been duly considered while according techno-economic clearance of Kosi-Mechi intra-State Link. Jammu Smart City Limited, executing project on river Tawi, has informed that all the drainage nallahs (3 on the right bank and 1 on the left bank) carrying rainwater and effluent laden water are planned to be diverted to STPs through interceptor drains to be laid parallel to the flow on both sides of the riverbanks.

(d) & (e) In respect of Kosi-Mechi link project, the State Government of Bihar has informed that provisions of compensation to affected/ rehabilitated people is incorporated in the DPR of the project as per the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. While for the Tawi river Project, Jammu Smart City Limited executing project has informed that this project is being executed in the river basin entirely on the State Land and as such no private land is being acquired. There are 13 structures located on the left bank of river Tawi. Out of these 4 structures belong to the government agencies and 9 structures belong to private individuals for which compensation as per norms is required to be paid.
